

  
**भारत का राजपत्र**  
**The Gazette of India.**

असाधारण

EXTRAORDINARY

भाग II — खण्ड 2

PART II — Section 2

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं० 39]

नई दिल्ली, सोमवार, अगस्त 18, 2003/ श्रावण 27, 1925

No. 39]

NEW DELHI, MONDAY, AUGUST 18, 2003/ SHRAVANA 27, 1925

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।  
Separate paging is given to this Part in order that it may be filed as a separate compilation.

**LOK SABHA**

The following Bills were introduced in Lok Sabha on 18th August, 2003:—

BILL No. 63 OF 2003

*A Bill further to amend the Constitution of India.*

BE it enacted by Parliament in the Fifty-fourth Year of the Republic of India as follows:—

1. This Act may be called the Constitution (One-Hundredth Amendment) Act, 2003.

Short title.

2. In the Eighth Schedule to the Constitution,—

Amendment  
of Eighth  
Schedule.

(a) existing entry 3 shall be re-numbered as entry 4, and before entry 4 as so re-numbered, the entry "3. Bodo." shall be inserted;

## STATEMENT OF OBJECTS AND REASONS

There have been demands for inclusion of certain languages in the Eighth Schedule to the Constitution. It is proposed to include Bodo language in the Eighth Schedule to the Constitution.

2. The Bill seeks to achieve the above object.

NEW DELHI;  
*The 7th August, 2003.*

L. K. ADVANI.